

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1688
TO BE ANSWERED ON 08.03.2016**

†1688. MISUSE OF FUNDS BY NGOS

SHRI ALOK SANJAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received complaints regarding misuse of funds sanctioned under various welfare schemes by certain Non-Governmental Organisations;
- (b) if so, the details thereof;
- (c) whether the Government has set up a national panel to check misuse of funds by Non-Governmental Organisations;
- (d) if so, the details thereof; and
- (e) if not, the precautionary measures taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b) : The Government has received complaints relating to misuse of funds released for implementation of the schemes of Ministry of Social Justice and Empowerment in respect of eleven (11) Non-Governmental Organisation (NGOs) during the year 2014-15 and ten (10) NGOs during 2015-16. Details are given in Annexure.

(c): No, Madam.

(d): Does not arise.

(e): The Ministry ensures checks on misuse of funds by the NGOs in following ways:

(i). Fresh/subsequent releases of grants to implementing agencies during a year are made only on receipt of Utilization Certificates in respect of previous year's grants.

(ii). Review of schemes/programmes by the officers of the Ministry during their visits to the States.

(iii). The schemes/programmes implemented through NGOs are also monitored by respective State Governments/UT Administrations.

(iv). The Ministry sponsors evaluation studies from time to time through independent evaluation agencies, inter alia, to check proper utilization of funds by the implementing agencies under various Schemes/Programmes and

(v). Inspection of NGOs across all States/UTs by officers of the Ministry.

(vi) To bring in transparency in the handling of proposals applications from NGOs are since 2014-15 being received on web portal.

Referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No.1688 for answer on 8-3-2016 raised by Alok Sanjar, MP, regarding "Misuse of funds by NGOs"

The details of complaints received against NGOs for misappropriation of funds during the year 2014-15 and 2015-16.

2014-15

Sl.No.	Name of Scheme	Name of NGO with Address	Nature of Complaint
1.	Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)	Best Friend Society, Borpathori, Sutargaon, PO Pathori, Distt. Nagaon, Assam	Mis-utilisation of grant-in-aid
		Mukti Sansthan, Albert Compund, Purulia Road, Ranchi, Jharkhand	Mis- utilization of grant-in-aid
2.	Deendayal Disabled Rehabilitation Scheme (DDRS)	Indian Institute of Rural Reconstruction and Social Change, Bihar	Misuse of the Government fund.
		Institution for the Blind, Delhi	Misbehavior by the Secretary of the Organization.
		Akshay Pratisthan, Vasant Kunj, Delhi	Behaviour of staff
3	Assistance to Voluntary Organizations working for welfare of OBCs	Shri Gopal Shikshan and Samaj Seva Samiti, Shri Mati Sharda Devi ka Makan, ganesh Pura Morena (MP)	Fake Registration Certificate, Byelaws and Memorandum
		Kamla Swasthya Evam Shiksha Prasarak Samiti, behind TIT Complex, opposite jila Sehkari Karshi evam Gramin Vikas Bank Morena (MP)	Fake Registration Certificate, Byelaws and Memorandum
		Pawan Gramin Samaj Sewa Samiti, JSS building 2nd Floor jiwai jang Morena (MP)	Fake Registration Certificate, Byelaws and Memorandum
		Akanksha Bahuddeshiya Sansthan, 42 Ganesh Colony Jalgaon (Maharashtra)	Misappropriation of Funds.
4.	Prevention of Alcoholism and Substance (Drugs) Abuse	Sreenikethan Centre for Social Development , Kollam, Kerala	Regarding charging of money by the IRCA and other grievances viz. no food, no proper staff, purchase of medicine from outside.
		Jagran, Patna (Bihar)	Regarding charging of money by the IRCA

2015-16

Sl.No.	Name of Scheme	Name of NGO with Address	Nature of Complaint
1.	Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)	Dhule Regional Physical Development Association, Dhula, Darang, Assam	Mis- utilization of grant-in-aid.
		Apang Jeevan Vikas Sanstha, Bhumiputra Colony, Congress Nagar, Amravati, Maharashtra 444601	Mis-utilization of grant-in-aid.
2.	Deendayal Disabled Rehabilitation Scheme (DDRS)	Dhule Regional Physically Handicapped Development Association, Darrang, Assam	Misuse of grant, Fake Staff and beneficiary list.
		Apang Jeevan Vikas Sanstha, Amravati, Maharashtra	Mis-utilization of fund
		N.C Chaturvedi School for the Deaf, Alibagh, Lucknow U.P.	Misuse of land
		Akshay Pratisthan, Vasant Kunj, Delhi	Misuse of the name of another organization
3.	Integrated Programme for Older Persons (IPOP)	Chandra Vamsa Organization for Rural Development, Karamchedu, Parchur Mandal, Prakasham District, Andhra Pradesh	Complaint regarding misappropriation of the funds and manipulation of records by the Ex-member of the Managing Committee of the organization.
4.	Prevention of Alcoholism and Substance (Drugs) Abuse	Nirashrit Mahila Bal vikas Gramodyog Shiksha Samiti, Bharatpur, Rajashtan	Regarding misutilisation of grant-in-aid by the organization.
		NIRVAN, Haldwani, Uttrakhand	Regarding taking huge amount from the poor patients in cash.
		Shivangi Education Society, Guna, M.P.	Regarding Centre not running properly.